

Annexure – 4

Name of the corporate debtor: **SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED** ; Date of commencement of CIRP: **23.12.2022**; List of creditors as on: **11.01.2023**
 In accordance with Section 25(2) (e), IBC, 2016

List of related unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be set-off	
1	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	Total													


